

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.112
IB-855(ND)/2020

IN THE MATTER OF:
Guthy-Renker Marketing Pvt. Ltd.

....APPLICANT

SECTION
U/s 59

Order delivered on 16.08.2021

CORAM:
SHRI P.S.N PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:


For the Appellant : Mr. Rishi Sood Adv for the Applicant Company

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.8.2021.


(Madhu Narula)
Court Officer